

II. (a) **Thirty-second Annual Report and Accounts of the Bharat Gold Mines Limited, Kolar, Karnataka, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT 1688/05]

III. (a) **Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2003-2004, together with the Auditor's report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.**

(b) Review by Government on the working of the above Company.

(c) **Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.**

[Placed in Library. See No. LT/1620/05]

I. Report and Accounts (2003-2004) of the National Judicial Academy, New Delhi and relater papers.

II. Report of the Law Commission of India.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

I. (a) **Annual Report and Accounts of the National Judicial Academy, New Delhi, for the year 2003-2004, together with the Auditor's report on the Accounts.**

(b) Review by Government on the working of the above Academy.

(c) **Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1625/05]**

II. **One Hundred and Ninety-first Report of the Law Commission of India on Regulation of Funds collected for Calamity Relief. [Placed in Library. See No. LT. 1691/05]**

I. Report and Accounts (2002-2003) of Primary Education Development Society of Kerala and related papers.

- II. Report and Accounts (2001-2002, 2002-2003) of Sarva Shiksha Abhiyan State Mission Authority, Meghalaya and related papers.**
- III. Report and Accounts (2003-2004) of Rashtriya Sanskrit Vidyapeetha Tirupati, related papers.**
- IV. Report and Accounts (2003-2004) of National Institute of Technology, Silchar and Karnataka and related papers:**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following Papers:

- I. (a) Annual Report and Accounts of the Primary Education Development Society of Kerala, (DPEP Programme), for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1728/05]
- II. (i) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1724/05]
- (ii). (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1725/05]
- III. (a) Annual Report and Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2003-2004, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 1897/05]
- IV. (i) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT. 1727/05]
- (ii). (a) Annual Report and Accounts of the National Institute of Technology, Karnataka, Surathkal, for the year 2003-2004, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. LT. 1726/05]

REPORT OF THE COMMITTEE ON ETHICS

DR. KARAN SINGH (NCT of Delhi): Sir, I present the Fourth Report of the Committee on Ethics.

REPORTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

DR. MURLI MANOHAR JOSHI: Sir, I present (in English and Hindi) the reports of Department related Parliamentary Standing Committee on Commerce.

- (i) Sixty-seventh Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in Sixty-second Report on functioning of State Trading Corporation;
- (ii) Sixty-eighth Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in Sixty-fourth Report on Export of Tea; and